

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 9134/2023

(Arising out of impugned final judgment and order dated 24-11-2022 in JA No. 725/2017 passed by the High Court Of Judicature At Allahabad)

SOHAN LAL

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No.52099/2023-CONDONATION OF DELAY IN FILING and IA No.52100/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.52102/2023-EXEMPTION FROM FILING O.T. and IA No.52098/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 24-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Jenis V Francis, Adv.
Mr. Hari Kumar V., Adv.
Mr. Anupam Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.

Delay condoned.

Issue notice, returnable in eight weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER